

(b) Yes, Sir.

(c) Cash amount of Rs. 5 lakhs has been allocated to the Union Territory.

(d) and (e) The information is being collected from the Union Territory Administration and will be laid on the table of the House.

### ग्रामीण तथा नगरीय क्षेत्रों में प्राथमिक पाठशालायें

192. श्री रीत लाल प्रसाद वर्मा : क्या शिक्षा और समाज कल्याण मंत्री निम्नलिखित जानकारी देने वाला विवरण सभा-पटल पर रखने की कृपा करेंगे :

(क) देश में राज्यवार ग्रामीण और नगरीय क्षेत्रों में प्राथमिक पाठशालाओं की अलग-अलग संख्या कितनी है ;

(ख) क्या इन पाठशालाओं की अपनी/सरकारी पक्की इमारतें हैं इसमें आवश्यक सामान और पढ़ाई अध्यापन सुविधाएं हैं तथा इस संबंध में पूर्ण ब्यौरा क्या है ;

(ग) क्या सरकार का विचार है कि ग्रामीण क्षेत्र की इन सभी पाठशालाओं के लिये इमारतों के निर्माण की योजना बनाने का है और इस प्रकार शिक्षा को उद्देश्यपूर्ण तथा सुबोध बनाया जाये; और

(घ) यदि हां, तो कब तक और यदि नहीं, तो इसके क्या कारण हैं ?

शिक्षा और समाज कल्याण मंत्री (श्री एस० बी० चव्हाण) : (क) विवरण सभा पटल पर रखा गया है [प्रन्थालय में रखा गया । देखिये संख्या एल टी-1323/80]

(ख) जी नहीं । सभी प्राथमिक स्कूलों के पास पक्के भवन, न्यूनतम उपस्कर, पाठ्य पुस्तकें आदि उपलब्ध नहीं हैं । दो विवरण सभा पटल पर रखे गये हैं [प्रन्थालय में रखा गया । देखिये संख्या एल टी-1323/80] इनमें से एक विवरण (ii) छ: मुख्य वर्गों, अर्थात् खुले स्थान, तम्बू, झोपड़ियों, कच्चा आंशिक रूप से पक्का, और पक्का, के अनुसार प्राथमिक स्कूल भवन ढांचों की राज्यवार संख्या दर्शायी गई है और दूसरे (विवरण-iii) में ग्रामीण और शहरी दोनों क्षेत्रों में प्रबंध के अनुसार छात्रों के लिए श्याम-पट्ट पाठ्यपुस्तक बैंक पुस्तकालय तथा पर्याप्त फर्नीचर की सुविधाओं वाले प्राथमिक स्कूलों की कुल संख्या दर्शायी गई है ।

(ग) और (घ). सरकार को विभिन्न राज्यों/संघ शासित क्षेत्रों में प्राथमिक स्कूलों की कमियों का पता है । राज्य सरकारों को 1980-85 के लिए अपनी छठी योजना के प्रस्ताव तैयार करते समय इन कमियों को ध्यान में रखने की सलाह दी गई है । तथापि आर्थिक स्रोतों की कमी के कारण उस निश्चित समयावधि को बताना संभव नहीं है, जिसमें इस कमी को पर्याप्त रूप से पूरा किया जा सकता है ।

### Distress sale of Paddy

193. SHRI R. Y. GHORPADE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have received reports of distress sale of paddy from various parts of the country; if so, facts thereof;

(b) whether the new policy bars the procurement of paddy with a moisture content of above 18 per cent;

(c) how it is ensured that officials strictly follow this direction and prescribed quality of paddy only is procured;

(d) whether it is a fact that bulk of the paddy stock has been mopped up by rice millers and paddy with higher moisture content only is left for Government agency; and

(e) if so, whether there is proper check on Procurement Officers and Commission Agents against their collusion to deprive the farmers of proper price by arbitrarily declaring quality and moisture content of paddy?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) No, Sir. There have been no official reports of distress sales from any State Government. A few representations received regarding non-purchase of paddy by State agencies in Punjab and Haryana in the beginning of the season were forwarded to the State Governments for suitable action.

(b) No, Sir. The limit for moisture content has recently been enhanced from 18 per cent to 20 per cent subject to cuts as last year.

(c) Technically qualified and trained staff who are equipped with moisture metres are deployed on procurement work.

(d) No, Sir. In fact, in Punjab and Haryana major portion of the paddy stock has been purchased by Government agencies. Of the total market arrivals of 37.02 lakh tonnes as on 12th November, 1980 in the Punjab and Haryana, the public agencies purchased 21.58 lakh tonnes which works out to more than 58 per cent. For stocks purchased with higher moisture content, proportionate cuts are being made as usual.

(e) Special squads are deputed during the procurement season to make on the spot surprise inspections

and sort out the grievances of farmers in the mandies.

#### Protection for Teachers working in Educational Institutions run by Minority Communities

194. SHRI C. CHINNASWAMY: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether there is any proposal to amend the Constitution to protect the interest of the teachers working in the Educational institutions run by the minority communities; and

(b) if so, the details thereof?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) No, Sir.

(b) Does not arise.

#### Visit of Central Team to Gunupur due to flood in Vansadhara River in Orissa

195. SHRI GIRIDHAR GOMANGO: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Central team recently visited flood affected Gunupur sub-division of Koraput District, Orissa to assess the loss and damages due to Vansadhara river;

(b) if so, the findings made by that team in Gunupur sub-division;

(c) the suggestion made by them to his Ministry and also to the Government of Orissa to meet the problems of flood affected people; and also the sub-division; and

(d) the measures taken by his Ministry and Government of Orissa in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) A Central Team visited the flood